COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 91 OF 2016 APPEAL NO. 92 OF 2016 AND APPEAL NO. 93 OF 2016

Dated: 24th April, 2018

Hon'ble Mr. I. J. Kapoor, Technical Member Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of: BSES Rajdhani Power Ltd. & Anr. Vs.		Appellant(s)	
Delhi Electricity Regulatory Co	om	mission & Anr.	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Amit Kapur Mr. Rahul Kinra Mr. Ashutosh Kr. Sriva	astava
Counsel for the Respondent(s) :	:	Mr. Dhananjay Baijal f Mr. Nikhil Nayyar for F	
		Ms. Neha Garg for Mr. Anand K. Ganesa	n for R-2

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on <u>31.07.2018.</u>

(Justice N. K. Patil) **Judicial Member** ts/mk

(I.J. Kapoor) **Technical Member**